



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03rd September, 2021

NOTICE

This is to inform that the matters due to be listed before the Court of Chairperson (other than those already assigned and being included in the list of other Benches - parties to check those lists) will be taken up on the dates mentioned below: -

| S. No. | Original Date of Hearing | Next Date |
|---------------|---------------------------------|--|
| 1. | 06.09.2021 | 27.09.2021 (Directions-to Settle Date) |
| 2. | 07.09.2021 | 28.09.2021 (Directions-to Settle Date) |
| 3. | 08.09.2021 | 29.09.2021 (Directions-to Settle Date) |
| 4. | 09.09.2021 | 30.09.2021 (Directions-to Settle Date) |
| 5. | 10.09.2021 | 01.10.2021 (Directions-to Settle Date) |

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar